

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR. JUSTICE T.R. RAVI

FRIDAY, THE 24th DAY OF APRIL, 2020 /4th VAISAKHA, 1942

W.P. (C). Temp. NO.129 OF 2020

PETITIONERS

MICHAEL VARGHESE
S/O VARGHESE,
JOURNALIST,
CHENGADAKARY
PATTANAKAD P. O
ALAPPUZHA
CHERTHALA- 68853 ...

BY ADVS. MATHEWS J NEDUMPARA
MARIA NEDUMPARA

RESPONDENTS

1. HON'BLE SHRI PINARAYI VIJAYAN
CHIEF MINISTER OF KERALA
TRIVANDRUM
2. SHRI M SHIVSHANKAR,
PRINCIPAL SECRETARY TO THE GOVERNMENT
DEPARTMENT OF INFORMATION TECHNOLOGY
TRIVANDRUM
3. STATE OF KERALA, REPRESENTED BY ITS CHIEF SECRETARY
GOVERNMENT OF KERALA
TRIVANDRUM
4. THE SECRETARY IN THE DEPT. OF INFORMATION TECHNOLOGY
GOVERNMENT OF KERALA
TRIVANDRUM
5. HON'BLE SMT. SHYLAJA TEACHER,
MINISTER FOR HEALTH
GOVERNMENT OF KERALA
TRIVANDRUM
6. SHRI RAMESH CHENITHALA,
LEADER OF THE OPPOSITION

TRIVANDRUM

7. SHRI OOMEN CHANDY, MLA
FORMER CHIEF MINISTER)
TRIVANDRUM
8. SHRI N. K PREMACHANDRAN,
MEMBER OF PARLIAMENT
NEW DELHI/KOLLAM
9. UNION OF INDIA,
REPRESENTED BY THE CABINET SECRETARY
SOUTH BLOCK
NEW DELHI
10. DIRECTOR,
CENTRAL BUREAU OF INVESTIGATION
NEW DELHI
11. INSPECTOR OF POLICE, MUSEUM STATION,
TRIVANDRUM
12. DIRECTOR GENERAL OF POLICE,
TRIVANDRUM
13. SPRINKLR LLC
DIVYASREE TECHNOLIS,
OPP HAL AIRPORT ROAD, YAMALUR
3RD FLOOR, EAST WING
BENGALURU, KARNATAKA 560037
ALSO AT: 29 W 35TH ST, NEW YORK,
NEW YORK 10001
14. RAGY THOMAS, FOUNDER & CHIEF EXECUTIVE OFFICER
DIVYASREE TECHNOLIS,
OPP HAL AIRPORT ROAD, YAMALUR
3RD FLOOR, EAST WING
BENGALURU, KARNATAKA 560037
15. DIRECTOR,
VIGILANCE AND ANTI- CORRUPTION BUREAU
TRIVANDRUM ...

BY ADDL.AG SRI K.K.RAVINDRANATH
SR.GOV.T.PLEADER SRI P.NARAYANAN
SR.GOV.T.PLEADER SRI V MANU
SMT.NAPPINAI N.S.
GOVT.PLEADER SRI S.KANNAN
ASGI SRI P.VIJAYAKUMAR
SRI JAISANKAR V. NAIR (CGC)

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

ORDER

Admit. Learned Senior Government Pleader takes notice on behalf of respondents 3, 4, 11, 12 and 15; while the learned Assistant Solicitor General takes notice on behalf of the 9th respondent; Shri Sasthamangalam S.Ajithkumar, learned Standing Counsel takes notice on behalf of the 10th respondent. The petitioner will take out notice to respondents 2, 13 and 14 by Speed Post returnable in 15 days as also through email to his/their authorised email addresses. Notices to respondents 1, 5, 6, 7 and 8 are not being issued and will be considered in due course.

List on 18/5/2020.

B/o.

APPENDIX

EXT.P1 COMPLAINT OF THE PETITIONERS.